CAUSE LIST 19.07.2017

| S.NO | NAME OF MEDIATOR'S | TYPE OF CASE & NO.WITH TITLE OF CASE | NAME OF PETITIONER'S ADVOCATE'S | NAME OF RESPONDEN'T ADVOCATE'S |
|------|---------------------------|--|------------------------------------|--------------------------------------|
| 1 | Sh. Prashant Ji Sharma | S.B. Civil Writ Petition NO. 12980/2015 Lekhram V/s Adj Raisingh & Ors | Mr. B. M. Agarwal | Mr. Chandra Veer Singh |
| 2 | Sh. R.R. Nagori | S.B. Civil writ Petition NO. 763/2005 Omprakash V/s Sanjeev Kumar | Mr. V.K. Bhadu | Mr. B.M. Agarwal |
| 3 | Sh. J.L. Purohit | S.B. Civil Writ Petition No. 8040/2007, Attar Singh & Ors. v/s Addl. Dist. Judge, Raisinghnagar & Ors. | Mr. Chandra Veer Singh | Mr. B.M. Agarwal |
| 4 | Sh. H.S. Balot | S.B. Civil Writ Petition No 4805/2012 Udai SinghV/s Firm Banarsi Lal Anil Kumar & Anr. | Mr. H.S. Bishnoi | Mr. B.M. Agarwal |
| 5 | Sh. R.R. Nagori | D.B. Civil Misc. Appeal No. 1002/2015 Ashok Kumar v/s Sunita | Mr. Vineet Jain | Mr. Govind Suthar |

CAUSE LIST 20.07.2017

| S.NO | NAME OF MEDIATOR'S | TYPE OF CASE & NO.WITH TITLE OF CASE | NAME OF PETITIONER'S ADVOCATE'S | NAME OF RESPONDEN'T ADVOCATE'S |
|------|--------------------|--|------------------------------------|--|
| 1 | Sh. B.S. Sandhu | S.B. Civil Writ Petition No. 11915/2011, Mahendra Singh v/s Bhagwan Das | Mr. Mahipal Singh | Mr. Kailash Choudhary On behalf of Mr. C.S. Kotwani |
| 2 | Suman Porwal | S.B. Civil writ Petition NO. 10793/2012 Gurnam singh V/s A.D.J. Raisinghnagar & Ors. | Mr. Chandra Veer Singh | Mr. B.M. Agarwal |

Hadla . Ch Tring

उपसचिव

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जोधपुर

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